

DIVISION BENCH

ITEM NO.103

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.15/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 13th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DEEPIKA CHAUBEY & ORS. V/S NHA INFRABUILD PRIVATE LIMITED
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Naman Khatri with Sh. Sunder Khatri, : *For the Financial Creditor*
& Sh. Ravi Grover, Advs.

Sh. Ruchir Batra, Adv. : *For the Corporate Debtor*

Sh. Sudhanshu Prakash, Adv. : *For the Allottees*

ORDER

Ld. Counsels representing the parties are present through VC.

- 1.** In this case, the reply has been filed by the Corporate Debtor with advance copy already supplied to the Ld. Counsel representing the Financial Creditor.
- 2.** Ld. Counsel, Sh. Sudhanshu Prakash representing some other third party allottees states that an intervenor application has also been filed by him with the Registry of this Tribunal, which is yet to be listed. He seeks time to get the same listed after removing the defects, if any.
- 3.** Let the needful be done by serving an advance copy to the other parties.
- 4.** The matter is adjourned for further hearing on 3rd June, 2024, when another matter against the same very Corporate Debtor is already listed for hearing.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

13th May, 2024
Kavya Prakash Srivastava
(Stenographer)